

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 64 of 2010

Tayo Rolls Ltd., East Singhbhum Appellant

Versus

The Commissioner of Income Tax & Anr.... .. Respondents

CORAM: HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellant : Mr. Piyush Poddar, Advocate

For the Respondents : Mr. Rahul Lamba, Advocate

Oral Order

09/Dated: 25.06.2020

Let this matter be listed before the Bench which is in seisin
of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)